

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF GOLDEN LEGEND LEASING & FINANCE LIMITED

Regd. Off.: 302, Camy House, 3, Dhuswadi, Dr. C.H. Street, Mumbai-400 002.

This Post Offer Public Announcement is being issued by Corporate Strategic Allianz Limited., ("Manager to the Offer") on behalf of the Acquirer, namely, Mr. Ullash Parikh (hereinafter referred to as the "Acquirer") pursuant to and in Compliance with Regulation 10 and 12 as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as "SEBI (SAST) Regulations, 1997") and subsequent amendments thereto.

1. Name of the Target Company: **Golden Legend Leasing & Finance Limited**
2. Name of Acquirer: **Mr. Ullash Parikh ("Acquirer")**
3. Name of Manager to the offer : **M/s. Corporate Strategic Allianz Limited**
4. Name of the Registrar to the offer : **Purva Sharegistry (India) Private Limited**
5. Offer Details :
 - (a) Date of opening of the offer : **Thursday , 26th August, 2010**
 - (b) Date of closure of the offer : **Tuesday, 14th September, 2010**

6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs.21/-		Rs.21/-	
2	Shareholding of acquirer (No. & %) before MOU/P.A.	No. of Shares	% of Shares	No. of Shares	% of Shares
		Nil	Nil	Nil	Nil
3	Shares acquired by way of MOU or market purchases (No. & %)	No. of Shares	% of Shares	No. of Shares	% of Shares
		1,85,000	37.00%	1,85,000	37.00%
4	Shares acquired in the open offer (No & %)	1,00,000 (20%)		1,000 (0.20%)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs.21,00,000/-		Rs. 21,000/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)				
	6.1	Price of the shares acquired	NIL	NIL	
	6.2	No. of shares acquired	NIL	NIL	
	6.3	% of shares acquired	NIL	NIL	
	Post offer shareholding of acquirer (No. & %) (2 + 3 + 4 + 6)	No. of Shares	% of Shares	No. of Shares	% of Shares
		2,85,000	57.00%	1,86,000	37.20%
7	Pre & Post offer share holding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		3,15,000	2,15,000	3,15,000	2,14,000
		(63.00%)	(43.00%)	(63.00%)	(42.80%)

7. Status of the escrow account, whether released or not. : Amount of Rs.21000/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.

8. Payment of interest, if any, to the shareholders along with the details thereof : **N.A**

9. Status of investor complaints received, if any. : **NIL**

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

The Acquirer Mr. Ullash Parikh accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of Acquirers laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendment thereof.

Issued on behalf of the Acquirer, by the Manager to the Offer :

MANAGER TO THE OFFER



CORPORATE STRATEGIC ALLIANZ LIMITED

402, Samedh Complex, Near Associated Petrol Pump, CG Road, Ahmedabad-06.

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